

In line with this policy announcement, Government has decided that: (i) already listed profitable CPSUs not meeting the mandatory public shareholding of 10% are to be made compliant; and (ii) all CPSUs having positive networth, no accumulated losses and having earned net profit for three preceding consecutive years, are to be listed through public offerings out of Government shareholding or issue of fresh equity by the company or a combination of both.

(c) The Department of Disinvestment is in dialogue with the administrative Ministries and the CPSUs to assess their capital expenditure requirements through issue of fresh equity. Disinvestment is a continuous process and each case is considered on a case-by-case basis for approval by Government in accordance with disinvestment policy.

#### **Incidence of fake currency with RBI**

469. SHRIMATI SHOBHANA BHARTIA: Will the Minister of FINANCE be pleased to state:

(a) whether fake notes worth Rs.1 lakh have been found recently with the Reserve Bank of India(RBI);

(b) if so, the details thereof;

(c) whether the various nationalized banks and banks in private sector are issuing fake notes to its customers;

(d) if so, whether the fake currency in circulation had an adverse impact on economy; and

(e) if so, the steps taken by Government to check such circulation of fake currency?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) and (b) No Sir. Reserve Bank of India, New Delhi had detected 296 pieces of counterfeit notes while examining the notes received from the currency chests and the notes received across counters from the public in the month of September 2009. The denomination wise details of such counterfeits detected are given below:-

Denomination	Total pieces
Rs.50	67
Rs.100	150
Rs.500	60
Rs.1000	19
TOTAL	296

(c) RBI has received some complaints from public/media regarding fake currency notes from ATMs. Reserve Bank of India (RBI) has advised all the banks that they should ensure that only properly sorted and examined banknotes are put into circulation through counters and ATMs. In case a counterfeit note is detected in the cash received by the branch/treasury across the counter the same is impounded and forwarded to local police authorities for investigation by filing an FIR.

(d) and (e) The circulation of fake currency is a cause of concern to the Government. However, the number of counterfeit notes detected in the banking system is very nominal compared to the notes in circulation.

RBI has taken the following measures to curb currency counterfeiting:

- All Currency chest branches of banks (and certain identified non-chest branches which are close to international borders or have heavy cash transactions) have been equipped with Note Sorting Machines to detect and curb the circulation of counterfeit notes.
- The Reserve Bank has been coordinating with the investigating agencies as well as State police authorities for information sharing. State Level Committees headed by Director General of Police involving all agencies concerned have been formed to deal with the issue of counterfeiting.
- Forged Note Vigilance Cells have been formed at all the banks to pay focused attention to counterfeiting.
- As a part of the ongoing endeavour to stay ahead of the counterfeiters, new security features/new designs in the banknotes in all denominations were introduced in 2005-06, incorporating improved anti-counterfeiting design and security features.
- The Reserve Bank regularly conducts training programmes for employees of banks and other organizations handling bulk quantities of cash like Railways etc. as well as police authorities.
- As a part of the public awareness campaign, the Reserve Bank has placed on its web site extensive information on security features of Indian Bank notes. Posters on 'Know Your Banknotes' are also displayed at bank branches. A film on "Know Your Banknotes" got prepared by RBI through Films Division, has been supplied across issue offices/Currency Chest, public utilities, theatres and other media for screening.

#### **Continuance of stimulus economic arrangements**

†470. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in order to diminish the negative impact of international economic slow down of last year, stimulus economic steps were taken in the country;

(b) if so, whether it is also a fact that there is still the need to continue this arrangement in the coming years; and

(c) if so, the reaction of Government in this regard?

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†Original notice of the question was received in Hindi.